

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 222 OF 2017 &
IA NO. 449 OF 2017

Dated : 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association	Appellant(s)
Vs.		
Kerala State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod
Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Mukund P. Unny
Mr. P.V. Dinesh for R-2

Mr. Shashwat Singh

ORDER

Since connected matters are listed before Court-II, counsel for both parties request for transfer of this matter before Court-II. Permission granted.

List the matter for hearing on **06.02.2020 before Court-II.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson